

¢

C.A.No. 192 OF 2004  
ITEM No.8

Court No. 5

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.192/2004( For Preliminary Hearing )

COMMNR. OF CENTRAL EXCISE, GHAZIABAD

Appellant (s)

VERSUS

M/S. APEX TRADERS

Respondent (s)

( With Appln(s). for ex-Parte stay )  
( With Office Report )

Date : 27/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Dileep Tandon,Adv.  
Mr. B. Krishna Prasad,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Appeal admitted.

Tag with Civil Appeal No.772 of 2001 etc.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master